

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.750/2019

Monday, this the 11th day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri R K Verma
Age 59 years
Group A (AE)
s/o Shri Amba Pd. Verma
r/o C-13/X-3, Dilshad Garden
Delhi – 110 095

..Applicant
(Ms. Tanya Joshi, Advocate)

Versus

1. The Delhi Development Authority
Through its Vice Chairman
Vikas Sadan, INA Market
New Delhi
2. Vice Chairman
Delhi Development Authority
Vikas Sadan, INA Market
New Delhi
3. Commissioner (Personnel)
Delhi Development Authority
Vikas Sadan, INA Market
New Delhi

..Respondents

O R D E R (ORAL)

Justice L. Narasimha Reddy:

After arguing the O.A. for some time, learned counsel for applicant submits that she has been instructed by the client to

withdraw O.A. and sought permission. We accord permission.
The O.A. is dismissed as withdrawn.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 11, 2019
/sunil/